

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2020 (THURSDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1402 of 2019	T. Johnson Vs. St. John Freight Systems Ltd., through RP	Pushkar Sood	Aditya Verma
2.	Comp. App. (AT) (Ins) No. 1485 of 2019	Vinod Kumar Mishra Vs. Union Bank of India & Anr.	Rakesh U. Upadhyay	Vinay Bisht
3.	Comp. App (AT) (Ins) No. 1492 of 2019	Employees State Insurance Corporation Vs. Karpagam Spinners Pvt. Ltd. & Anr.	Saurabh Chadda	
4.	Comp. App (AT) (Ins) No. 1524 of 2019	The Deputy Commissioner of Commercial Taxes (Audit) – 1, Kalaburagi Vs. Surana Industries Ltd (In Liquidation) & Anr. With	Sandeep Hulgol	
5.	Comp. App (AT) (Ins) No. 1525 of 2019	The Deputy Commissioner of Commercial Taxes (Audit), Raichur Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	

6.	Comp. App (AT) (Ins) No. 1527 of 2019	Rohit Ramesh Vs. J Sridhar Sole Proprietor, Loyal Enterprises & Ors.	Kaustav Saha	
----	---	--	--------------	--

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 790 of 2019	Naik Environmental Engineers Pvt Ltd. Vs. IndiaBulls Construction Ltd.	Prabhat Chaurasia	Sumesh Dhawan
8.	Comp. App (AT) (Ins) No. 845 of 2019	Suman Kumar Sharma. Vs. Central Railside Warehouse Company Ltd.	Varun Singh	Saurav Agrawal
9.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
10.	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Ria Kohli Manmeet Singh Abhinandan Banerjee
11.	Comp. App. (AT) No.173 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors. With	Arunima Kedia	Gunjan Ahuja-R2
12.	Comp. App. (AT) No. 174 of 2019	Ramgad Minerals & Mining Ltd. Vs. I.G. Kashinath & Ors.	Arunima Kedia	Gunjan Ahuja-R2
13.	Competition App. (AT) No. 79 of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh	Vedant Singh

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar